

Statement

Number of cases filed under the Child Marriage Restraint Act, 1929 during the 3 years namely, 1977, 1978 and 1979 as received from the State Governments/ Union Territory Administration-

Name of the State/Union territory.	Child Marriage Restraint Act, 1929.		
	1977	1978	1979
1. Gujarat	112	98	180
2. Haryana	Nil	Nil	2
3. Himachal Pradesh	Nil	Nil	3
4. Madhya Pradesh	8	20	14
5. Maharashtra	8	4	17
6. Rajasthan	Nil	6	12
7. Tamil Nadu	1	1	2
8. Uttar Pradesh	Nil	Nil	1
9. West Bengal	1	1	2
10. Andaman & Nicobar Islands	Nil	Nil	3

Oil exploration in Godavari Basin

1822. PROF. B. RAMACHANDRA

RAO: SHRI S. B. RAMESH BABU;
SHRI G. SWAMY NAIK: SHRI R.
SAMBASIVA RAO:
SHRI PRABHAKAR RAO
KALVALA;

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) what is the progress made so far in exploring and exploiting oil and natural gases in the Godavari Basin in Andhra Pradesh;

(b) what is the estimated total reserves of petroleum and natural gas;

(c) how long will it take to commercially exploit these resources;

(d) whether the natural gas is already available in some of the test wells; and

(e) if so, whether there is any proposal to supply this natural gas for industrial and commercial use?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER AND MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRIMATI SUSH-ILA- ROHATGI): (a) 17 wells have so far been drilled onland and 29" wells off-shore in the KG Basin. Out of these, oil/gas have been discovered in 15 wells; 9 onland and 6 off-shore.

(b) The inplace reserve as on 1-1-85 were estimated as under: —

Oil... 12.99 Million Tonnes. Gas... 6.33

Billion cubic metres.

(c) The potential of the finds/commercial viability is yet to be assessed through further delineation.

(d) Yes, Sir.

(e) Yes, Sir; during the testing period,